NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/131/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s G4 Investments (India) Private Limited & 5 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) P. H. Arvindh Pandian Car-Advo Cate M. Ciba Vi Shau

Con Sun.

2) ÉVRAJ C for H. Karthik Sechadri for Respondents

ORDER

Counsel representing both the parties are present. Call the matter alongwith TCP/128/2016. Pút up on 21.11.2017 at 10.30 A.M.

> K Anantha Padmahabha Swamy Member (Judicial)

bc